

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad 'A' Bench, Hyderabad

Before Shri R.K. Panda, Accountant Member
AND
Shri Laliet Kumar, Judicial Member

ITA No.598/Hyd/2022		
Assessment Year: 2011-12		
M/s. Arudra Roofings (P) Ltd, Secunderabad PAN:AABCV1454D (Appellant)	Vs.	Income Tax Officer Ward 1(2) Hyderabad (Respondent)
Assessee by:	Shri T. Rajendra Prasad, CA	
Revenue by:	Shri KPRR Murthy, CIT(DR)	
Date of hearing:	13/03/2023	
Date of pronouncement:	13/03/2023	

CORRIGENDUM

In the aforesaid order dated 7th Feb. 2023, following typographical errors have crept at Paras 6, 8 and 11 of the order of the Tribunal. Accordingly, the order is modified and the corrected figures as per Paras 6, 8 and 11 in the above order is to be read correctly as given below:

Para No. of order	Amount Specified in the order (Rs.)	Corrected Amount (Rs.)
Para 6	830,959,540	830,99,540
Para 8	37,46,569	33,46,569
Para 11	65,33,568	165,33,568

2. The rest of the contents of the order shall remain unchanged.

Sd/- (LALIET KUMAR) JUDICIAL MEMBER	Sd/- (R.K. PANDA) ACCOUNTANT MEMBER
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Hyderabad, dated 13th March, 2023.

Copy to:

S.No	Addresses
1	Arudra Roofings (P) Ltd 22 & 23, Sarwasukhi Society, West Marredpally, Secunderabad 500026
2	Income Tax Officer Ward 1(2) Block B, 7 th Floor, AC Guards, Masab Tank, Hyderabad 500004
3	Pr. CIT-, Hyderabad
4	DR, ITAT Hyderabad Benches
5	Guard File

By Order